

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1194  
ANSWERED ON:09.12.2003  
INDIAN CITIZENS IN INDIAN ENCLAVES  
AMAR ROY PRADHAN

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a recommendation of National Human Rights Commission to Government that 'the Enclaves of the respective Countries be made over to them and boundary be clearly delineated is still under the consideration of Government;'
- (b) if so, the reasons for not taking any concrete action on the recommendation of the Commission; and
- (c) the time by which the recommendation is likely to be implemented?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a)to(c): The Government is committed to exchange of the enclaves with Bangladesh in accordance with the Land Boundary Agreement signed between the two countries in 1974. Since the matter involves discussion with a foreign government, no time frame can be given for effecting the exchange.